



आयकर अपीलीय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL
Sub: Cause List for Friday 24.04.2026

Sl.No	Appeal No.	Assessee Name	Bench	EH/ Club No.
-------	------------	---------------	-------	--------------

COURT ROOM 2

Before Ms.Padmavathy.S, AM & Shri Manu Kumar Giri, JM

1	SA 88/CHNY/2026 (IT(TP)A 34/CHNY/2026)	[A] IVY MOBILITY SOLUTIONS PRIVATE LIMITED	D	
2	SP 122/CHNY2026 (ITA 691/CHNY/2026)	[A] JAYAKUMAR ANGARA	A	
3	SA 123/CHNY/026 (ITA 1726/CHNY/2026)	[A] VENKATASWAROOP REDDY SIDDAVARAPU	B	
4-6	MA 46-48/CHNY/2026 (ITA 3074-3076/CHNY/2025)	[A] M/S. NALLI SILK SARESS PRIVATE LIMITED	C	

EARLY HEARING PETITIONS

1	ITA 1335-1337/CHNY/2026	EYYALUO PRIMARY AGRICULTURAL CO OPERATIVE CREDIT SOCIETY	B	29
2	ITA 1636/CHNY/2026	TULSYAN NEC LTD.	B	30
3	ITA 2229/CHNY/2026	W.S.INDUSTRIES INDIA LTD.	C	31
4	ITA 2273/CHNY/2026	ACCORD DISTILLERIES & BREWERIES P LTD.	C	32

CLUBBING PETITIONS

1	ITA 1047/CHNY/2026	SUNLAND PRPERTIES P LTD.	D	55
	ITA 1602/CHNY/2026		A	
2	ITA 1980/CHNY/2026	PERIYASAMY JANAKI	C	56
	ITA 416-418, CO 33, 34/CHNY/2026		C	
	ITA 3717/CHNY/2025		C	
3	ITA 2690, 2691/CHNY/2025	GANGOTHRI FARMS & ESTATES	B	57
	ITA 1744/CHNY/2026		B	
4	IT(TP)A 38, 39/CHNY/2025	TASL AUTOMOBILE SOLUTIONS LTD.	D	58
	ITA 465/CHNY/2026	TVS AUTOMOBILE SOLUTIONS P LTD.	C	

TRANSFER PETITIONS (To be transferred to "C" Bench) as no TP Issue

1	ITA 552/CHNY/2026	UNIVERSAL EDUCATIONAL AND CHARITABLE TRUST	D	54
---	-------------------	--	---	----

The Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_2

CHENNAI

DT:22/04/2026

DRAWING AND DISBURSING OFFICER

आयकर अपीलीय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL

Sub: List of cases adjourned from Friday 24.04.2026

Sl.No	Appeal No.	Assessee Name	Bench	
1	MA 30/CHNY/2026	[A] DOOSAN BOBCAT PRIVATE LIMITED	D	Adjourned to 08.05.2026
2	MA 42/CHNY/2026 (ITA	[A] JOVEENS LOGISTICS AND SERVICES INDIA	B	
3	MA 45/CHNY/2026	[D] MEDIA ADDS INDIA PVT. LTD.	B	
4	MA 40/CHNY/2026 (ITA 24/CHNY/2025)	[A] NATESAN GOPI	C	
5	MA 43/CHNY/2026 (IT(TP)A	[D] SMARTEK21 PRIVATE LIMITED	D	
6-10	ITA 1841,1843-1846/CHNY/2025	[D] ZOHO CORPORATION	D	Adjourned to 06.05.2026

CHENNAI

DT:22/04/2026

DRAWING AND DISBURSING OFFICER